

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

CONTEMPT PETITION NO.170/00123/2017

IN

ORIGINAL APPLICATION Nos.170/00002 /2017

DATED THIS THE 15th DAY OF MARCH, 2018

HON'BLE DR. K.B. SURESH, MEMBER (J)

S.Lalitha,  
Library & Information Assistant (Retd),  
Aged about 60 years,  
Residing at No.94,  
3<sup>rd</sup> 'A' Cross,  
Sathyanarayana Layout Mahalakshmipuram,  
Bangalore 560 086. ....Petitioner

(By Advocate Shri Obalappa)

Vs.

1.Sri Ajay Mittal,  
Secretary,  
Ministry of Information and  
Broadcasting,  
'A' Wing, Shastry Bhavan,  
New Delhi - 110 001

2.Sri.Shashikanth Vempathi,  
Chief Executive Officer,  
Prasar Bharati Secretariat,  
Doordarshan Bhavan,  
Tower 'C' , Mandi House,  
Copernicus Marg,  
New Delhi - 110 001 .

3.Smt.Supriya Sahu,IAS,  
Director General,  
Doordarshan, Doordarshan Bhavan,  
Mandi House,  
Copernicus Marg,  
New Delhi - 110 001 .

4.Sri.N.Chandrashekhar,  
Deputy Director General(P),  
Doordarshan Kendra,  
JC.Nagar, Bangalore 560006. ..Respondents.

(By Shri M.V.Rao.. Sr. Panel Counsel)

O R D E R (ORAL)

HON'BLE DR. K.B. SURESH, MEMBER(J)

1. Heard. Shri M.V.Rao, learned counsel for the respondents produces a letter F.No.19/1/2017-S-II(A)/7556 dated 13.3.2018 indicating that the order is complied with subject to the outcome of the SLPs filed. Therefore, Contempt Petition will not survive. Contempt Petition is dismissed. Notices are discharged. No order as to costs.
2. But, since the compliance is not full, we grant some liberty to the respondents.

(DR. K.B. SURESH)  
MEMBER (J)

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Annexures referred to by the petitioner in CP/170/00123/2017

Annexure C-1: Certified copy of Final order in OA.No.2/2017 and dated 1.8.2017 passed by CAT, Bangalore Bench.

Annexure C-2:Copy of letter F.No.19/1/2017-S-II dated 6.9.2017

Annexure C-3:Copy of letter No.BNG/DDK/14(5)/2017-A/6286 dated 3.10.2017

Annexure C-4:Copy of legal notice No.16/2017-1 dated 10.11.2017

Annexures referred to in the reply

Annexure R-1:Copy of letter F.No.19/1/2017-S-II dated 6.9.2017

Annexures referred to in MA.86-89 and 94&95/18

Annexure MA-1:Certified copy of Final order in WP .Nos.24894-24908/2016(S-CAT) dated 5.6.2017

Annexure MA-2:Copy of Diary Nos.29605/2017

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